

or what step does it propose to take? [Interruptions]

Mr. Speaker, Sir, I have placed my point very politely, even then the Government is silent on it. What are the orders, of the Chair in this regard because a Leader of a political party has been kidnapped.. [Interruptions]

MR. SPEAKER: Nothing is being heard by the Chair because all are speaking together.

SHRI RAM VILAS PASWAN: Mr. Speaker, Sir I want to say that the general Secretary of the Janat Dal of Delhi Pradesh, Shri Kaliram Tomar has been missing for 7 days from east Delhi. It has appeared in newspapers also that he has been kidnapped. All the members of his family and of the Janata Dal are worried over it. We have talked to the Commissioner of Police but still the position remains the same. As Delhi State comes under the Jurisdiction of the Government of India, I therefore, would like to know whether it has any information about this, and if not whether the Government is going to collect the information and place it before the House.

SHRIGHULAM NABIAZAD: I will bring this to the notice of the Home Minister.....

MR. SPEAKER: Let the House also be informed.

SHRIMATI GEETA MUKHERJEE (Panskura): I would like to draw the attention, through you, of the Minister of Human Resource Development as well as the Minister of Finance—none of them is here—about the problem in which you are also very much interested. It is about *anganwadi-balwadi sevika* and teachers allowance.

You remember that during the tenure of Shri V.P. Singh as the Prime Minister, on the floor of the House, he assured me that something would be done for them and actually the process also started. I drew the attention of the present Minister, Shri Arjun

Singhji earlier. But unfortunately this thing is not being taken into account properly. Everybody knows that Anganwadi workers and Balwadi workers are in very great economic difficulty. I have heard that one of the State Governments has increased the allowance a little.

Would the Ministers kindly see to it that their allowances are really increased so that they can discharge the heavy responsibilities which are on them at the moment?

MR. SPEAKER: Thank you.

SHRIMATI MALINI BHATTACHARAYA (Jadavpur): When the Anganwadi and Balwadi workers met the Minister of Human Resource Development, he assured them that he would do something for them. When their delegation met the Prime Minister, they were assured by the Prime Minister that something will be done for them.

[Translation]

SHRI JAGMEET SINGH BRAR (Faridkot): Mr. Speaker, Sir, luckily the Minister of Water Resources is present in the House. Through you, I would like to draw his attention towards an important issue. The hon. Minister has convened a meeting of the Chief Ministers of Himachal Pradesh, Haryana, Rajasthan and Uttar Pradesh regarding sharing of Yamuna Water. It is a matter of regret that Punjab was not invited in that meeting. Though Yamuna passes through Punjab and before re-organisation of the States its water was utilised for irrigation purposes in the fields of Punjab. The Government of Punjab, the Chief Minister and the Irrigation Minister have given a protest letter to the Union Government, which has also been published in the news papers perhaps the hon. Minister also is well aware of it. In that letter it has been asked as to why Punjab is not invited in that meeting. Already there is shortage of wheat in Punjab to the tune of wheat which can be produced in 15.5 million acres of land and out of 117 blocks 90 blocks are deprived of irrigation facility.